

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE & FARMER WELFARE
DEPARTMENT OF ANIMAL HUSBANDRY, DAIRYING AND FISHERIES
LOK SABHA
UNSTARRED QUESTION NO 2791
TO BE ANSWERED ON 13TH MARCH, 2018

LIVESTOCK INSURANCE SCHEME

2791: SHRI SUNIL KUMAR SINGH:
SHRI CHANDU LAL SAHU

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि और किसान कल्याण मंत्री be pleased to state?

- (a) Whether the Government has implemented any scheme for livestock insurance to protect the cattle rearers;
- (b) if so, the details thereof;
- (c) if not, whether the Government proposes to implement any such scheme; and
- (d) if so, the time by which the said scheme is likely to be implemented by the Government?

ANSWER

**THE MINISTER OF STATE FOR AGRICULTURE & FARMERS WELFARE
(SHRIMATI KRISHNA RAJ)**

(a) and (b): National Livestock Mission (NLM) has been implementing Risk Management and Insurance component under Sub-mission of Livestock Development in conjunction with State Governments. Under the scheme, it covers the indigenous / crossbred milch animals, pack animals (Horses, Donkey, Mules, Camels, Ponies and Cattle/ Buffalo Male) and Other livestock (Goat, Sheep, Pig, Rabbit, Yak and Mithun). Benefit of subsidy is restricted to 5 animals per beneficiary per household for all animals except sheep, goat, pig and rabbit. In case of sheep, goat, pig and rabbit, the benefit of subsidy is restricted based on 'Cattle Unit' and one cattle unit is equal to 10 animals i.e for sheep, goat, pig and rabbit. The animals indicated above are covered for all the States / UTs.

(c) and (d) : does not arise.
